

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 02 OF 2015 &
IA NOS. 466, 482, 483 of 2015 AND 78, 79, 119 of 2016 &
IA NO. 306 OF 2017 IN APPEAL NOS. 76 AND 82 OF 2013**

Dated: 24th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Eastern India Powertech Ltd.

.... Appellant(s)

Vs.

Assam Power Distribution Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. adv.
Mr. Abhishek Roy
Ms. Trishala Kulkarni
Mr. Aditya Jalan
Mr. Paresh Lal
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Mr. Avijit Roy
Mr. Shubham Arya for R-1

Mr. Sanjay Sen, Sr. Adv.
Mr. Pragyan Pradip Sharma
Ms. Aandini Kumari Rathore
Mr. S. Tamelli

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **31.08.2017 at 2.30 p.m.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**